

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00081/2017

Dated Wednesday the 18th day of April Two Thousand Eighteen

PRESENT

HON'BLE SMT. B. BHAMATHI, Member (A)

Mr. P.K.Ponmalai, Aged 76 years,
S/o. Mr. Kumara Gounder,
No. 17/16, Elur Post,
Puduchatram,
Namakkal Taluk and Dist.Applicant

By Advocate M/s. U. Karunakaran

Vs

1. The Chief Postmaster General,
Anna Salai,
Chennai 600002.
2. Senior Accounts Officer,
(Pension Section),
Ethiraj Salai,
Chennai 600008.
3. The Superintendent of Post Offices,
Namakkal Division,
Namakkal 637001.Respondents

By Advocate Mr. C. Kulanthaivel

ORAL ORDER

(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))

On perusal, it is seen that the applicant was not present or represented on 10.04.2017, 02.06.2017, 24.07.2017, 12.02.2017 and 02.03.2018. Today also, when the matter is called, neither the applicant nor learned counsel for applicant is present or represented. Therefore, it is evident that the applicant is not interested in prosecuting his case.

2. In view of the above, OA is dismissed in default.

**(B. Bhamathi)
Member(A)
18.04.2018**

SKSI